

Group D; States/UTs. having population of 10 lakhs or more.

Group E; States/UTs. having population of less than 10 lakhs.

(ii) The criteria for judging the States/UTs. performance and their eligibility for the award will be the same as for the States having population of one crore and above.

Statement-II

Grouping of States/UTs for Cash Award for 1985-86 (on the basis of CPR as on 1.4.1985) and amount of awards

Group	States/UTs	Prize Money	
'A'	Maharashtra, Punjab, Haryana, Gujarat and Kerala	Ist Prize 2nd „	Rs. 2.50 crores Rs. 1.00 „
'B'	Tamil Nadu, Andhra Pradesh, Orissa, Karnataka and Madhya Pradesh	Ist Prize 2nd „	Rs. 2.50 crores Rs. 1.00 „
'C'	West Bengal, Assam, Rajasthan, Bihar and Uttar Pradesh	Ist Prize 2nd „	Rs. 2.50 crores Rs. 1.00 „
'D'	Delhi, Jammu and Kashmir, Himachal Pradesh, Tripura, Manipur, Meghalaya and Goa Daman and Diu		Rs. 0.50 crores
'E'	Nagaland, Arunachal Pradesh, Pondicherry, Mizoram, Chandigarh, Sikkim, A and N Island, D and N Haveli and Lakshadweep		Rs. 0.25 crores

(In group 'D' and 'E' there is only one prize in each group)

Medical Equipment lying unused in Delhi Hospitals

3118. SHRI H.B. PATIL :
SHRI INDRAJIT GUPTA :
SHRIMATI KISHORI SINHA :
SHRI N. DENNIS :
SHRI BALWANT SINGH
RAMOOWALIA :
SHRI SRIBALLAV PANI-
GRAHI :
SHRI MOHD. MAHFOOZ ALI
KHAN :
SHRI AMARSINH
RATHAWA :
SHRI PRAKASH V. PATIL :

(a) whether Government's attention has been drawn to the news item published in Hindustan Times dated 12 July, 1986 stating that medical equipments worth over a crore of rupees have been lying unused for many years in the Sucheta Kripalani hospital, Kalawati Saran hospital and other Central Government hospitals in New Delhi;

(b) whether any committee has been appointed for investigation in the matter; and

(c) if so, the details in this regard ?

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) and (c). To get a total picture of the equipments lying unutilised or under utilised in the Central Government Hospitals in New Delhi, the Government has recently constituted a one man Committee.

Committee on Status of Women

3119. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the main recommendations of the Committee on Status of Women in India accepted/not accepted/accepted with modifications by Government;

(b) the follow-up action taken and its effect on the women in the country; and

(c) the agencies through which these recommendations are to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) to (c). The Committee on the Status of Women in India identified areas where certain thrusts are necessary for improvement in the status of women like health, education, employment, social legislation, etc. It made 52 recommendations out of which 20 recommendations were accepted by the Empowered Committee. 19 recommendations were accepted with modifications and 13 were not accepted. On the basis of the recommendations of the Committee, a national machinery was set up to coordinate and intensify the efforts and measures needed for women's development. The implementation of the recommendations is the responsibility of respective Ministries/Departments and State Governments/U.T. Administrations. These recommendations are of long term and continuing nature which require constant action. Since these recommendations have social implications, the help and support of voluntary agencies and community organisations is also sought. The Department of Women and Child Development being the nodal Department

for women's development has the responsibility to liaise and monitor with different Ministries/Departments administering programmes in the areas identified by the National Committee.

Planning Monitoring and Evaluation Cell for Women's Development Programmes

3120. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a planning monitoring and evaluation cell for Women's Development programmes in the Department of Women's Welfare has been set-up;

(b) if so, the details thereof;

(c) the details of women's development programmes which it would monitor and evaluate; and

(d) the agencies through which the programmes would be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) and (b). The proposal for setting up a monitoring and evaluation cell for women's development programmes has been approved. It will be set up shortly.

(c) and (d). The cell is meant to monitor the programmes for women's welfare and development, implemented or sponsored by several Ministries e.g. Development of Women and Children in Rural Areas (Department of Rural Development) Non-formal Education for Girls (Department of Education); Training of ANMs, Midwives, LHVs, dais and immunization of expectant mothers (Ministry of Health and Family Welfare); Several Schemes for Vocational Training for Women (Ministry of Labour) Girls' Hostels (Ministry of Welfare); Application of Science and Technology for Women (Department of Science and Technology); Working Women's